

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

Item No.222 - C.P. (IB)/171(AHM)2023  
Item No.223 – IA 1430 of 2023

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

STATE BANK OF INDIA

.....Applicant

VS

ALIBEN SHAMLABHAI MOVANIYA

.....Respondent

**Order delivered on: 24/01/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Biju Nair, Adv.

For the RP : Mr. Saurabh Rachchh, Adv.

For the Respondent : Mr. Monaal Davawala, Adv.

**ORDER**

**CP(IB) 171 of 2023 & IA 1430 of 2023**

Learned Counsel for the respondent seeks time to file reply.

List for further consideration on 07.02.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**